


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.38/BB/ 2017	-	For acceptance of Chairman's report	230/ 232	Tecnotree India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHARAN A KUKREJA CYRIL AMARCHAND MANGALDAS	APPLICANT	

The matter is listed today for acceptance of Chairman's report.

Perused the Chairman's report. He has conducted the meeting of equity shareholders. The shareholders present in the meeting have approved the scheme as per the Chairman's report. There is no dissent.

Chairman's report is therefore, accepted.


MEMBER (J)